

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1016
TO BE ANSWERED ON 02.12.2024**

TIME-BOUND DELIVERY OF SERVICES BY ESIC

1016. SHRI DILESHWAR KAMAIT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees' State Insurance Corporation (ESIC) proposes to set up societies across the country for time-bound delivery of services to its beneficiaries;**
- (b) if so, the details thereof along with financial cost involved; and**
- (c) the steps taken by Government to transfer the reimbursement amount to beneficiaries with due diligence in a time-bound manner?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): Employees' State Insurance Corporation (ESIC) encourages the States to set up the State ESI Societies for time-bound delivery of services to its beneficiaries. The Government has accorded approval for formation of Societies in 8 States viz. Tamil Nadu, Maharashtra, Chhattisgarh, Tripura, Punjab, Nagaland, Arunachal Pradesh and Jammu & Kashmir.

Formation of Society gives the advantage of availing incentive of 100% expenditure to the States up to the ceiling, as fixed from time to time, which is at present Rs. 3,000 per Insured Person (IP) per year, without their having to share the 1/8th cost.

ESIC has been regularly monitoring timely settlement of medical reimbursement claim bills of Insured Persons. Field offices have been instructed to settle the medical re-imbusement claim within 30 days from the receipt of the bill.
